

ANNEXURE B

SCHEDULE OF DEBTS, ETC.

| | Rs. | A. | P. |
|--|-----|----|----|
| Amount of debts due and owing from the deceased, payable by law out of the estate. | | | |
| Amount of funeral expenses | | | |
| Amount of mortgage incumbrances | | | |
| Property held in trust not beneficially or with general power to confer a beneficial interest. | | | |
| Other property not subject to duty | | | |
| TOTAL | | | |